

BUSINESS ADVISORY COMMITTEE

Forty-fifth Report*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Wednesday, the 25th November, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- (1) The Kerala State Legislature (Delegation of Powers) Bill, 1959. (Consideration and passing) 2 hours
- (2) The Dowry Prohibition Bill, 1959, as reported by the Joint Committee. (Consideration and passing) 5 hours
- (3) The Delhi Land Holdings (Ceiling) Bill, 1959. (Consideration and passing) 5 hours
- (4) The Legal Practitioners Bill, 1959. (For reference to Joint Committee of the Houses) 3 hours
- (5) Discussion and voting on the Supplementary Demands for Grants (Kerala) for 1959-60 1 hour
- (6) Motions for modification of the Coal Mines Rescue Rules 1959, to be moved by Shri Satis Chandra Samanta and Shri T.B. Vittal Rao 2 hours

NEW DELHI ;
The 25th November, 1959.

M. ANANTHASAYANAM AYYANGAR,
Speaker.

*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 26th November, 1959 :—

“That this House agrees with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 25th November, 1959.”